

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SOUTH ZONAL BENCH
BANGALORE**

Appeal(s) Involved:

ST/20464/2017-SM

[Arising out of Order-in-Appeal No. 1754/2016 dated
16/12/2016 passed by the Commissioner of Service Tax,
Bangalore Service Tax (Appeals)]

Royal Credit Services

Prof. Sri G Gangadhar, No. 28, 7th
Cross, 13th Main, Shakambari Nagar
Pipeline Road J.P Nagar 1st Phase
Bangalore – 560 078
Karnataka

Appellant(s)

Versus

**Commissioner of Service Tax
Bangalore Service Tax- I**

1st To 5th Floor,
TTMC Building, Above BMTC Bus
Stand, Domlur
Bangalore - 560 071
Karnataka

Respondent(s)

Appearance:

None

For the Appellant

Mr. Pakshirajan, Assistant
Commissioner (AR)

For the Respondent

Date of Hearing: 26/03/2018

Date of Decision: 26/03/2018

CORAM:

HON'BLE MR. S.S GARG, JUDICIAL MEMBER

Final Order No. 20422 / 2018

Per : S.S GARG

On matter being called neither anybody appeared nor there is any
adjournment request despite notice having been sent to them well in

advance. I also note that the matter has been coming up on Board repeatedly and was being adjourned in the interest of justice. In my view the appellant is not interested in pursuing the appeal and accordingly the same is dismissed for non-prosecution.

(Operative portion of the order was pronounced
in Open Court on **26/03/2018**)

(S.S GARG)
JUDICIAL MEMBER

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